

File no : 06/CESTAT/Statement/2011- CR
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2 R.K Puram, New Delhi - 66

Date: 13/10/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break up of appeals pending as on 01/10/2022 is circulated for information.


13/10/22
Swapnil Tiwari
(Assistant Registrar)

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STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.10.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	5	0	0	0	0	0	0	4
2005	12	3	0	0	0	1	0	2	0
2006	18	15	0	0	0	5	0	0	0
2007	6	14	0	3	2	5	1	4	5
2008	6	27	0	0	15	2	1	7	2
2009	44	65	134	3	74	21	14	14	26
2010	39	59	187	10	451	73	13	64	16
2011	20	104	520	65	475	103	16	205	50
2012	47	321	395	81	657	402	59	291	368
2013	93	782	474	566	679	920	45	425	296
2014	132	1127	567	927	940	923	69	532	364
2015	152	970	533	1163	910	915	110	441	270
2016	193	1665	918	1153	1106	1001	95	351	471
2017	479	1800	828	1099	1003	781	111	531	560
2018	1189	2637	2120	1474	1028	1034	220	934	505
2019	1203	1969	1644	1053	394	1639	283	598	325
2020	790	1349	578	435	224	716	481	364	339
2021	2055	2307	941	629	779	880	690	415	614
2022	2050	1975	595	411	633	664	436	327	359
TOTAL	8534	17195	10434	9072	9373	10086	2644	5505	4583

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Oct, 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	8535	146	147	8534
MUMBAI	15581	1769	155	17195
KOLKATA	10402	66	34	10434
CHENNAI	9073	23	24	9072
BANGALORE	9342	31	0	9373
AHMEDABAD	10066	121	101	10086
ALLAHABAD	2625	19	0	2644
CHANDIGARH	5479	31	5	5505
HYDERABAD	4536	76	29	4583
TOTAL	75639	2282	495	77426

03 Service Tax appeal was transfer to
CESTAT Delhi by CESTAT Chandigarh

MONTHLY STATEMENT FOR THE MONTH OF SEP 2022 AS ON 01/10/2022

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL
DELHI	4219	868	3357	91	8535	0	60	6	48	0	114	0	19	5	5	0	29	0	0	0	3	0	3
MUMBAI	6804	3834	4943	0	15581	0	612	466	691	0	1769	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2886	3712	3804	0	10402	437	13	15	38	0	66	7	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3504	1850	3719	0	9073	11	8	2	13	0	23	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1711	2110	5521	0	9342	12	8	3	20	0	31	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	2684	4553	2829	0	10066	11	37	67	17	0	121	1	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	921	629	1075	0	2625	69	1	4	14	0	19	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	994	2259	2226	0	5479	135	5	10	19	0	34	3	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1042	1184	2310	0	4536	3	8	13	52	0	73	0	1	1	1	0	3	0	0	0	0	0	0
TOTAL	24765	20999	29784	91	75639	678	752	586	912	0	2250	11	20	6	6	0	32	0	0	0	3	0	3

- 1 Sanctioned strength of the Members is 33 and working strength is 14 as on 01.10.2022
- 2 Figures may be considered as tentative and subjected to further verification.
- 3 Members on leave during the month of September, 2022 for 34.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. Ajay Sharma Member(Judicial)	Nil
2 Sh. Anil Choudhary, Member (Judicial)	Nil	12	Ms. Rachna Gupta Member(Judicial)	0.5
3 Sh. S. K. Mohanty, Member (Judicial)	Nil	13	Mr.Sanjiv Srivastava Member (Technical)	7
4 Sh. Ramesh Nair, Member (Judicial)	Nil	14	Dr. Suvendu Kumar Pati, Member(Judicial)	1
5 Ms. Sulekha Beevi C.S., Member(Judicial)	12			
6 Sh. P. K. Choudhary, Member (Judicial)	5			
7 Sh. Raju, Member(Technical)	Nil			
8 Sh. C.J. Mathews, Member(Technical)	2			
9 Sh. P. Venkata Subba Rao Member (Tech)	2			
10 Sh. P. Dinesha Member(Judicial)	5			

TRANSFERED TO OTHER BENCHES							DISPOSAL						CLOSING BALANCE						
AY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	
0	0	0	0	0	0	0	53	62	31	1	147	0	4245	817	3382	90	8534	0	
0	0	0	0	0	0	0	33	71	51	0	155	0	7383	4229	5583	0	17195	0	
0	0	0	0	0	0	0	5	15	14	0	34	0	2894	3712	3828	0	10434	444	
0	0	0	0	0	0	0	16	5	3	0	24	0	3496	1847	3729	0	9072	11	
0	0	0	0	0	0	0	0	0	0	0	0	0	1719	2113	5541	0	9373	12	
0	0	0	0	0	0	0	13	57	31	0	101	4	2708	4563	2815	0	10086	8	
0	0	0	0	0	0	0	0	0	0	0	0	0	922	633	1089	0	2644	69	
0	0	0	0	0	0	0	0	0	1	4	5	0	999	2268	2238	0	5505	138	
0	0	0	0	3	0	3	0	4	12	13	0	29	0	1047	1186	2350	0	4583	3
0	0	0	0	0	0	0	124	223	147	1	495	4	25413	21368	30555	90	77426	685	
0	0	0	0	3	0	3													


 13/10/22
 (Swapnil Tiwari)
 Assistant Registrar.